

t ITEM NO.101

COURT NO.13

SECTION II

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No(s). 1279-1281/2011

RAMAKANT MISHRA @ LALU ETC.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for seeking permission to file additional documents)

Date : 11/09/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. P.N.Misra, Sr.Adv.  
Mr. T. N. Singh, Adv.  
Mr. V.K.Singh, Adv.

For Respondent(s)

Mr. Abhishek Singh, Adv.  
Mr. Amit Kumar Singh, Adv.  
Mr. Samir Ali Khan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

After hearing the parties at length, the Court reserved its orders in these matters.

(SUMAN WADHWA)  
AR-cum-PS

(SAROJ SAINI)  
COURT MASTER

Signature Not Verified

Digitally signed by  
Suman Wadhwa  
Date: 2014.09.11  
16:55:10 IST  
Reason: